

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.29
CA (CAA) No.22/BB/2021

IN THE MATTER OF:

M/s. SPML Infrastructure Ltd.

... Petitioner

v.

... Respondent

Order U/s.230-232 of Companies Act, 2013

Order delivered on 22.10.2021

CORAM:

SHRI AJAY KUMAR VATSAVAYI

HON'BLE MEMBER (JUDICIAL)

SHRI RAJESH SHARMA

HON'BLE MEMBER (TECHNICAL)

PRESENT(through VC):

For the Petitioner

: --

For the Respondent

: --

ORDER

Due to paucity of time, the case is adjourned to 10.11.2021

—sd—

(RAJESH SHARMA)
MEMBER (TECHNICAL)

—sd—

(AJAY KUMAR VATSAVAYI)
MEMBER (JUDICIAL)